



File No. 25/2/2017-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 6th March 2017

ORDER

In continuation of notification no. S.O.345 (E) dated 3.2.2017 issued by the Central Government, Ministry of Corporate Affairs and Rule 16 of NCLT Rules, 2016.

All the matters falling under the Territorial Jurisdiction of State of Haryana pending before Benches at NCLT, New Delhi are hereby transferred to the NCLT, Chandigarh with immediate effect.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi & Chandigarh.
3. Secretary, National Company Law Tribunal, New Delhi.
4. PS to Joint Secretary, (Shri. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. Shri N.K. Bhola (RD-Northern), B-2 Wing, 2nd Floor, Paryavaran Bhawan, CGO Complex, New Delhi-110003.
6. Shri D. Bandopadhyay (ROC Delhi), 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi 110019.
7. Shri. Manjit Singh, Deputy Director, NCLT, Chandigarh.
8. Shri. Deepak Persoya, Deputy Director, NCLT, New Delhi.
9. Shri. Vikram Singh, Deputy Director NCLT, New Delhi.
10. Shri. Prem Chand, Assistant Director NCLT, New Delhi.
11. NCLT web site/ Notice Board.